

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.241†
TO BE ANSWERED ON 20.07.2021**

RESIDENTIAL SCHOOLS FOR SCs

**†241. SHRI VIJAY BAGHEL:
SHRI SUNIL KUMAR SONI:
SHRI ARUN SAO:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has formulated any scheme to set up residential schools in the Scheduled Caste dominated development blocks of the country;
- (b) if so, the details thereof, State/district/ development block-wise including Chhattisgarh;
- (c) whether one residential school each in Masturi development block of Bilaspur district and Mungeli development block of Mungeli district in scheduled caste dominted area of Chhattisgarh is proposed to be set up; and
- (d) if so, the details thereof and the extant status thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A.NARAYANASWAMY)**

(a) : No Sir. Department of School Education and Literacy, Ministry of Education establishes residential schools, viz. Kasturba Gandhi Balika Vidyalaya (KGBVs) and Jawahar Navodaya Vidyalayas (JNVs) in Scheduled Castes (SCs) majority/concentrated Districts. Further, KGBVs are set up in Educationally Backward Blocks.

(b) to (d): Do not arise.
